

IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU

CAUSE LIST DATED 17-06-2020

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	Ex.7/2012	Hearing	MD.Afroz Ahmed	-
2	O.S. 79/2014	Hearing	T.N.G	-
3	FDP 9/2014	Hearing	P.S.N.	P.S.
4	M.A.82/2015	Arguments	T.R.Y	-
5	O.S.308/2016	Hearing	S.R.R.	-
6	O.S.344/2016	Hearing	G.S.P	-
7	O.S.119/2017	Hearing	M.M.	-
8	O.S.132/2017	Hearing	M.Mahadeva	-
9	O.S.136/2017	Hearing	S.N	-
10	O.S.172/2017	Hearing	H.S.B.R.	-
11	O.S.316/2017	Hearing	K.S.J	-
12	O.S.30/2018	Hearing	F.B.G	-
13	O.S.154/2018	Hearing	P.M.	-
14	O.S.426/2018	Hearing	K.C.R	-
15	R.A.57/2019	Hearing	S.R.R.	-
16	O.S.397/2019	Hearing	R.H.	-

Sd/-

(B.DASARATHA)

Prl. Senior Civil Judge and CJM.,

CAUSE LIST 17.06.2020

Tumakuru.

Afternoon session

CAUSE LIST DATED 05-06-2020

IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU

CAUSE LIST DATED 05-06-2020

AFTERNOON SESSION

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S.83/2011	Hearing	K.R.G.	K.H.H.
2	O.S.107/2013	Hearing	E.D.M.	H.M.A
3	Mis. 38/2016	Arguments	C.R.R.	-
4	O.S.320/2016	Hearing	B.S.	H.M.A./G.B.R
5	O.S.249/2016	Arguments	HSBR/BAR	M.M.
6	M.A.26/2017	Arguments	C.K.	K.R.M
7	R.A. 141/2017	Arguments	H.S.R	M.M.
8	ECA 9/2017	Hearing	C.S.K	T.S.H
9	R.A.131/2018	Arguments	H.G.N	R.R/R.P.K
10	O.S.237/2018	Hearing	R.O.M.K/HES	A.N.G/S.D.

(B.DASARATHA)

Prl. Senior Civil Judge and CJM.,

Tumakuru.

List of cases of hearing matter in the court of the Prl. Civil Judge and JMFC., Tumakuru on dated 17.06.2020

Sl No.	Case No	Stage	Complainant/Plaintiff	Accused/Defendant	Compt/Pliff advocate	Accused / Deff Advocate
Morning Session 11.00 AM to 02.00 PM						
1	OS 468/2012	Hear on IA	Bheemaiah	Sub-register, Tumakuru	SK	NR
2	OS 334/2013	Hear on IA	Keshava murthy	Janardhan and another	HVR	TSS
3	OS 691/2015	Hear on IA	Basavaraju	Ramesh & Others	RJ	EH/KNR
4	OS 701/2015	Hear on Prl issues	Parvathamma HC	M.C.Rudraswamy	PKM	AVR/RPK
5	OS 36/2016	Orders on IA	Rangashamaiah	Muniyamma & Others	SM	VRV
6	OS 101/2017	For Arguments	Susheelamma	Venkatesh & Others	PMP	GN
7	OS 6/2018	Hear on IA	Chikkarangappa	Naveenbhusan T.N	HVR	RS
8	OS 111/2019	Hear on IA	Dena Bank	Sameer Ahamed	MAA	
9	OS 319/2019	Hear on IA	H.M.Lakshamma	Siddanna & Others	TRY	MSS
10	Ex 5/2015	Hear on IA	G.M. Siddaramanna Charitable Trust	Srinivasa	HSB	KJ
11	CC 4096/2017	For Arguments	L.Gangadharaiah	Anil Gayakwad	SRR	SH
12	CC 4098/2017	For Arguments	S.S.Varadaraju	Anil Gayakwad	SRR	SH
13	CC 4102/2017	For Arguments	Dharmaiah	Anil Gayakwad	SRR	SH
14	CC 4511/2013	For Arguments	P.B.Narasimha murthy	V.Govindaiah	PSN	RPK
Afternoon 2.45 PM to 5.30 PM						
1	OS 509/2013	Hear on Prl issues	Shivaraju and another	Narasimhaiah and others	VD	ACM/BCSK
2	OS 978/2014	Hear on IA	Gangamma	Gangahanumaiah	SRR	KPP/GN
3	OS 1050/2015	Hear on IA	Honnamma	Lakshamma	TBS	HR
4	OS 1049/2015	Hear on IA	S.K.Geetha	Lakshamma	HVR	GHR
5	OS 390/2017	Hear on Judgment	C.R.Rudramma	Prakash & Others	CK	BCSK/SM
6	OS 990/2017	Hear on IA	Ramu	Linganna	KCR	TKJ
7	OS 416/2019	Hear on IA	T.G. Swamy	Chandranna & Others	TRRB	ATV
8	OS 444/2019	Hear on IA	Yahya Khan	Hafeeza Khanum & Others	ASM	HPN

9	Mis 25/2018	Hear on IA	Padmavathamma & Others	Nagaraju & Others	RR	KN/LMN/PGR
10	FDP 23/2014	Hear on IA	Nagarathamma	Siddagangamma & Others	GRV	PRT
11	CC 1113/2016	For Orders	KSPS	Siddagangaiah & Others	APP	CNH
12	CC 3308/2016	For Arguments	Manjula.H	Shobha & another	LMN	BKT
13	CC 6912/2015	For Arguments	Shashidhar	Sheshasai	SM	SK

Place: Tumakuru
Date : 16.06.2020

PrI Civil Judge & J.M.F.C.,
Tumakuru

List of cases of hearing matter in the court of the 1st Addl. Civil Judge and JMFC., Tumakuru on the dated 17.06.2020.

Sl. No.	Case No	Stage	Plaintiff	Defendants	Pltf advocate	Deft advocate	
Morning Session 11.00 A.M to 2.00 P.M							
1	O.S 280/2013	Hearing	Bheemanna	Hanumantharayappa	EH	RH/SR	--
2	O.S 1138/2015	Hearing	Raju	Gangamma	KCV	TR/SVS	--
3	O.S 435/2015	Hearing	Yosuf Khan	Tumakuru Mahanagara Palike	IAK	KRM	--
4	O.S 833/2011	Hearing	Lakshamma	T. Nagaraju	BTR	SRS/LM/KSJ	--
5	O.S 376/2019	Hearing	Krishnappa	V. Rajeshkumar	BKPS	BSY	--
6	O.S 944/2012	Hearing	Sacred Heart Co-Op Society	The Commissioner, Tumakuru.	GN	TGR	--
7	O.S 206/2011	Hearing	Harisha	A.D. Nagaraju	TNG	NAC	--
8	O.S 118/2019	Hearing	Amanulla Khan	Sujida Khanam	KSJ	KNR	--
9	O.S 119/2019	Hearing	Amanulla Khan	Lakshmipathi	KSJ	EH	--
10	O.S 120/2019	Hearing	Amanulla Khan	Syed Nayaz	KSJ	--	--
11	O.S 121/2019	Hearing	Amanulla Khan	Mehaboob Khan	KSJ	MA	--
12	O.S 122/2019	Hearing	Amanulla Khan	Mohammed Haneef	KSJ	--	--
13	O.S 379/2015	Hearing	Siddagangamma	Narayanappa	KPM	MSK	--
14	O.S 412/2014	Hearing	Narasegowda	Boregowda	TSK	TRR	--
15	O.S 555/2019	Hearing	Rajaram	Yathish Kumar	JMM	GN/KRM	--
Afternoon 2.45 P.M to 5.30 P.M							
1	O.S 1228/2013	Hearing	Radha	Parvathamma	HN	PCS/TSK	--
2	O.S 428/2018	Hearing	Kempamma	Bharathi	TNA	KN/CH	--
3	O.S 834/2015	Hearing	T.B. Rudresh	Chandrashekar	HVR	BSY	--
4	O.S 1526/2011	Hearing	Shivanna	Siddalingappa	HCK	KSJ	--
5	O.S 475/2014	Hearing	Munigangaiah	H. Gangahanumaiah	NCK	KM/PRN	--
6	O.S 628/2018	Hearing	Canara Bank	Hanumantharaju	JP	--	--
7	O.S 1150/2010	Hearing	Gangarajaiah	T. Mohammed Yosuf	RNRG	MM	--
8	O.S 201/2016	Hearing	Siddalingaiah	Sanjeevaiah	EH	MPL	--
9	O.S 977/2008	Hearing	Revamma	Revanna	TR	EH	--
10	O.S 595/2012	Hearing	Sharadamma	Mruthyunjayappa	BSY	GSR	--
11	O.S 566/2018	Hearing	Nanjundappa	L.R. Nagaraju	AB	NAC	--
12	O.S 542/2012	Hearing	Siddagangamma	The Chief Secretary	SVR	GP/KSS	--

**Place : Tumakuru
Date : 17.06.2020**

**I Addl. Civil Judge & JMFC.,
Tumakuru.**

List of hearing cases in the Court of the 2nd Addl. Civil Judge and JMFC., Tumakuru on dated 17-06-2020						
Sl. No.	Case No.	Stage	Complainant	Accused Name	Complainant/ Plaintiff Advocate	Accused/ Defendant Advocate
Morning Session 11.00 P.M. to 2.00 P.M						
1	OS 1584/2011	Arguments	Krishnappa	Honnegowda	MBN	BSY
2	OS 1192/2011	Arguments	Ramanna	Gangabyraiah	CK	MN
3	OS 561/2010	Hearing	Gangathimmegowda	Boregowda	HGN	SRR
4	OS 608/2012	Arguments	Ramanna	Gangabyraiah	SPK	MN
5	Civil Mis.3/2014	Hearing	H.M. Siddappa	H.S. Mohan kumar	BS	HSBR
6	CC 1626/2020	Hearing	Kora PS	Rider of KA-06-EY-0404 Pulsar 150	APP	RH
7	CC 1574/2020	Objections	Town PS	Rasheed Pasha	APP	BSD
8	CC 1572/2020	Objections	Town PS	Kempa @ Kemparaju	APP	GV
9	CC 1627/2020	Hearing	Kora PS	Krishnamurthy	APP	---
10	CR 64/2020	Hearing	Town PS	Gangadhara	APP	----
Afternoon Session 2.45 P.M to 5.30 P.M						
11	OS 1281/2012	Hearing	Jogappa	Seetharamaiah	CPS	----
12	OS 930/2014	Hearing	Puttamma	Eshwaraiah	KFI	----
13	OS 1001/2015	Hearing	Revanasiddaiah	Govindaraju	SRR	----
14	OS 578/2018	Hearing	Manjunath K	The Commissioner	RSR	---
15	OS 93/2019	Hearing	Gangarudraiah	Jayamma	SM	----
16	DVA 3/2016	Hearing	Sowmyashree	P.R Kiran @ Giri	TNG	----
17	OS 135/2019	Hearing	Kenamma	Shivanna	SAG	----
18	CC 3721/2018	Hearing	Mudalagiri	Nagaveni M	JSS	----
19	CC 1582/2020	Committal	Kora PS	Manohar R @ Manu	APP	-----
20	CR 46/2020	Arguments	Town PS	Gangamma	APP	BVB

Place: Tumakuru
Date: 16-06-2020

2nd Addl. Civil Judge and JMFC.,
Tumakuru.

**List of hearing cases in the Court of the III Addl. Civil Judge and JMFC.,
Tumakuru on dated 17.06.2020 as per modified notification of Hon'ble Principal District
and Sessions Judge, Tumakuru.**

Sl No.	Case No	Stage	Plaintiff / Complainant Name	Defendant /Accused Name	Plaintiff/ Complainant advocate	Defendant/ Accused Advocate
Morning Session 11.00 AM to 02.00 PM						
1	FDP 26/2006	Argument s	Parameshaiah	Panchakshari	RJP	TSR
2	EX 38/2007	Hearing	Sakkubai	Muniyappa	KNR	KCR
3	OS 533/2009	Hearing	Bajjaiah	Gangappa	SK	SRP
4	OS 720/2010	Hearing	Nagarika hitha Rakshana Samithi	T.K.Paramesh	SG	KSS
5	OS 1118/2010		R.Bhagya	Bettamma	HGN	SS
6	OS 1050/2011	Hearing	Thayamma	Jadiyappa	B.G.Ningaraja	KNC
7	OS 1051/2011	Hearing	Lakshamma	Jadiyappa	BGN	KNC
8	OS 692/2012	Argument s	Venkataramaiah	Pushpalatha	K.H.Harikumar	
9	OS 1058/2012	Hearing	T.S.Parameshwara iah	Suvarnamma	N.Basavaraj	
10	OS 1294/2012	Hearing	Narasimhamurthy	Neelamma		
11	OS 402/214	Hearing	Narasamma	Lakshmiddevamma	GBR	
12	OS 1012/2014	Hearing	Siddaiah	Hanumanthaiah	T.R.Rajendra Prasad	
13	OS 91/2015	Hearing	Revanasiddaiah	Chikkasiddaiah	S. Ramesha	
14	EX 13/2015	Hearing	Siddaramanna	Srinivasa	K.N.Rajashekar	
15	OS 316/2015	Hearing	D.Parthasarathi	Panchayath	Narasimharaju	
16	OS 437/2015	Hearing	Vinayaka CNC	Devaraju	K.P.Manjuprakash	
Afternoon 2.45 PM to 5.30 PM						
1	OS 166/218	Hearing	Shyla	Harish	G.S.Prabhudev	
2	OS 233/2018	Hearing	B.S.Somashekaria h	The Principal	Ramesha S	
3	OS 671/2018	Judgmen t	Chikkagangamma	Channegowda	Panduranga G	
4	OS 723/2018	Hearing	Canara Bank	Rahamathulla Khan	Jagadheeshappa	
5	OS 173/2019	Hearing	Venkatesh	Venkataramaiah	Prabhakara D	
6	OS 250/2019	Hearing	Maqubul Unnisa	Mamtaz Unnisa	Chakravarthy N.A.	
7	OS 305/2019	Hearing	Ramachandregow da	Nagarathnamma	Srinivasa G.K.	

8	OS 515/2019	Hearing	D.R.Puttaraju	Siddagangamma	C.G.Lakshmisha	
9	OS 832/2019	Hearing	Shilpa	Nataraju	Kavitha	
10	R.Petrn. 1/2019	Hearing	Rathnaraju	P.N.Vani	K.S.Venkobarao	
11	CC 1101/2009	Judgment	Thilak Park Ps	Rangaswamy	APP	
12	CC 1336/2016	Hearing	Thilak Park Ps	Lilii @ Alfons celina		
13	CC 5758/2017	Hearing	Thilak Park Ps	Sunil Kandu Sinde	APP	
14	CC 5428/2018	Hearing	Thilak Park Ps	Mehaboob Pasha		
15	CC 2926/2019	Hearing	Virupaksha	Bharath Medicals	Thippeswamy G.M.	
16	CC 3770/2019	Hearing	Thilak Park Ps	Gangadhar		

Place: Tumakuru
Date : 16.06.2020

III Addl. Civil Judge & J.M.F.C.,
Tumakuru

**List of hearing cases in the Court of the V Addl.Civil Judge and JMFC., Tumakuru on dated
17.06.2020**

SI No.	Case No	Stage	Plaintiff / Complainant Name	Defendant /Accused Name	Plaintiff/ Complainant advocate	Defendant/ Accused Advocate
Morning Session 11.00 AM to 02.00 PM						
1	O.S.825/2010	Steps	Lakshamma	Puttabasamma	GSRS,	D1to5,7,9,11-BSY,D18-H.B.D24-BH,D12-HVR.
2	O.S.658/2013	Hearing	Gangappa	Vishwanath	K.N.R.	D1and D2-RR
3	O.S.158/2014	Arguments	Lakshmakka	Chikkamma	V.R.V.	D1and 4 CNO, D5,6,7-Exparte, D8-ANG
4	O.S.424/2014	Hearing	Gangathimmaiah	Andanaiah	S.M.	D1andD2,SMK .
5	O.S.856/2014	Objections	Lokesh	Nagaraju	BRD	D1-BKL , D2,4,5-HN-
6	O.S.588/2017	Hearing	Krishnappa	Venkatalakshamma	K.B.A.	D1toD9-Exparte, D10-BKL
7	O.S.913/2017	Hearing	Ramachari.N.	Puttaiah	S.R.V.G.	D1-BSY, D2-Exparte.
8	Ex.77/2017	Steps	Canara Bank	Abdul Abid Pasha	M.A.A.	-.
9	Ex.10/2018	Steps	Sumalatha	Maruthi	S.S.	A.R.
10	Ex.14/2018	Steps	IDBI Bank	Mubarak Pasha	MAA	ZK
11	Ex.105/2018	Steps	Jayamurthy.A.	Puttaiah	A.T.V.	VJK
12	Ex.107/2018	Steps	Sathyanarayana.T.T.	Rudreshaiah	IAK	SP
Afternoon 2.45 PM to 5.30 PM						
1	O.S.878/2018	Summons	Gangachikkamma	Kempahonnaiah	B.R.R.	D3,17,20to22GKS
2	O.S.46/2019	Summons	M.Reddy Babu	K.R.Ravikumar	R.J.	-.
3	Ex.34/2019	Steps	Shri Ram Chits Pvt.Ltd.	Ugresh	K.H.T.	-.
4	O.S.529/2019	Steps	Ayesha Siddiq	The Chief Secretary	T.H.H.	D3-HSJS
5	O.S.784/2019	Steps	G.Vishwanath	Pushpabai	M.S.H.	-.
6	O.S.837/2019	Summons	Haseena Taz	Ramaswamy.T.P.	KHH	-.
7	O.S.28/2020	Summons	Famous Foam and mattres Pvt.Ltd.	Foam Products Polyurethane	THM	-.
8	C.C.1789/2014	Steps	Sri.Gowri Ganesha Chits PVT.LTD.	Sampath.B.	GHK	RVD
9	C.C.1063/2016	Steps	Shri Ram Transport Co.Ltd.	Chandrashekar	JBS	-.
10	C.C.370/2018	Steps	Shri Ram Transport Co.Ltd.	Lokesh	KGP	-.

Place: Tumakuru
Date : 16.06.2020

Sd/-
V Addl. Civil Judge & J.M.F.C.,
Tumakuru

**List of cases of hearing matters in the court of the VI th Addl. Civil Judge and JMFC.,
Tumakuru on the dated 17.06.2020.**

Sl. No.	Case No	Plaintiff	Defendants	Pltf advocate	Deft advocate		
Morning Session 11.00 A.M to 2.00 P.M							
1	O.S 288/1996	Hanumakka	Beeranna	CNH	GSM	--	
2	O.S 726/1998	Mahadevamma	Shivalingaiah	HR	GN	--	
3	O.S 580/2007	Mahadevaiah	Rudraiah	SRR	MM	--	
4	O.S 464/2009	Lakshamma	Honnamma	TN	GKR	--	
5	O.S 638/2009	Yellamma	Puttaiah	HL	HVR	--	
6	O.S 1110/2009	Deveeramma	Honnappa	RJ	NRR/MCP	--	
7	O.S 787/2010	Saraswathi	Ravikumar	NR	BKL	--	
8	O.S 268/2011	Sheshgiriiah	Venkatasubba	KS	SN	--	
9	O.S 424/2011	Jayamma	Huchamma	MSC	TR	--	
10	O.S 297/2011	Vijayalakshmi	Veerabhadra	BCSK	KMJ	--	
Afternoon 2.45 P.M to 5.30 P.M							
1	O.S 259/2011	Manjanna	Rangappa	JSP	RH	--	
2	O.S 534/2012	Ganganna	C.Umesh	RNRG	BSY	--	
3	O.S 575/2012	Hosallaiah	Ramaiah	NAC	SR/SK/SVR	--	
4	O.S 863/2012	Manjaiah	Gowramma	EH	KCR	--	
5	O.S 953/2012	Nirvanaiah	Nagamma	GN	PCE	--	
6	O.S 76/2013	Narasamma	Reliance	NKK	KKS	--	
7	O.S 88/2013	Narasamma	Shettamma	HR	DG	--	
8	O.S 178/2013	Rangamma	Puttanarasamma	GHS	RJ	--	
9	O.S 267/2013	Mayarangaiah	Rangannachar	GLN	HSS	--	
10	O.S 383/2013	Boramma	Hanumanthaiah	SRR	TRR	--	

**Place : Tumakuru
Date : 17.06.2020**

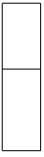
**VI Addl. Civil Judge & JMFC.,
Tumakuru.**

List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (I/C II Addl. Civil Judge & JMFC., Tumakuru) as on 17.06.2020.

Sl. NO	Case NO.	Stage	Complainant/Plaintiff	Accused/Defendant	Complainant/Plaintiff Advocate	Accused/Defendant Advocate
Morning Session at 11.00 a.m. to 02.00 p.m.						
1	OS 348/2004	For Hearing	Basavaraju	Shivanna	-	-
2	OS 27/2007	For Hearing	Venkataramaiah	Rajanna	KSJ	KSS
3	OS 122/2008	For Hearing	S M Rajanna	Chandrappa	-	-
4	OS 1067/2010	For Arguments	Chikkathayamma	M C Kantaraju	-	-
5	OS 442/2012	For Hearing	Gangamma	Puttagangaiah	TNG	-
6	OS 555/2013	For Hearing	K.A Anitha	The Senior Manager, Retail Sales	MSH	-
7	CC 2411/2007	For Arguments	HPS	Kumara	APP	HVR
8	CC 787/2008	For Hearing	HPS	Gangaraju	APP	EH
9	CC 1126/2010	For Arguments	JPS	Hanumesha	APP	PS
10	CC 3600/2011	For Arguments	JPS	Chikkanna	APP	-
Afternoon Session at 02.45 p.m. to 05.30 p.m.						
1	OS 562/2014	For Hearing	Bhargavi	K P Dhananjaya	CRB	-
2	OS 493/2015	For Hearing	T R Renukamba	Mohd. Navin Pasha	HBS	-
3	OS 495/2015	For Hearing	T R Renukamba	Mohd. Amjad	HBS	-
4	OS 969/2015	For Hearing	Rajanna	Muddarangaiah	HBS	-
5	OS 737/2017	For Hearing	Ramanna	Shashikala B.T	Natesh S	-
6	OS 69/2018	For Hearing	Gangamma	Lakkamma	CNH	-
7	OS 767/2018	For Hearing	Vinaykumar T S	Rangamma	Bendre Kumar T	-
8	OS 785/2018	For Hearing	Puttamma	Umesh	MSS	-
9	OS 131/2019	For Hearing	Lalithamma	Siddamanjunatha	JMM	-
10	PCR 40/2020	For Hearing	T Venkatareddy	Channappa	-	-

**Place: Tumakuru
Date: 16.06.2020**

Sd/-
**IV Addl. Civil Judge & JMFC.,
Tumkur**



Morning Session

CAUSE LIST DATED 17-06-2020

**IN THE COURT OF 1ST ADDL. SENIOR CIVIL JUDGE AND CJM,
TUMAKURU**

MORNING SESSION

SL. No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	OS.236/2013	Hearing	SRR	BSY
2	OS.299/2014	Hearing	KSJ	SKM
3	OS.455/2014	Hearing	SP	HP
4	OS.331/2015	Hearing	TM	GN
5	OS.542/2015	Arguments	S.Mukunda	SRR
6	OS.548/2015	Orders	KSJ	-
7	OS.459/2017	Hearing	NHG	KCV
8	OS.84/2018	Hearing	KS	CR
9	MVC.64/2019	Judgment	SS	-

(Zaibunnisa)

1st Addl. Senior Civil Judge and CJM,

Tumakuru

Afternoon Session

CAUSE LIST DATED 17-06-2020

**IN THE COURT OF 1ST ADDL. SENIOR CIVIL JUDGE AND CJM,
TUMAKURU**

AFTERNOON SESSION

SL. No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	OS.137/2019	Hearing	RB	KS
2	OS.209/2019	Hearing	PLSV	MM
3	RA.11/2020	Arguments	SRR	-
4	CC.1529/2011	Arguments	APP	SR/ROMK
5	CC.132/2014	Orders	APP	NR
6	CC.236/2017	Charge	APP	-
7	Crl. Mis.6/2018	Hearing	Sumoto by court	-
8	PCR.10/2018	Orders	MSR	-
9	OS.488/2019	Case is advanced	NB	GN

(Zaibunnisa)

1st Addl. Senior Civil Judge and CJM,

Tumakuru

CAUSE LIST DATED 17-06-2020

IN THE COURT OF THE II Addl. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S. 156/2016	Hearing	K.S.J.	-
2	O.S. 415/2016	Hearing	K.S.J.	-
3	EX. 241/2017	Hearing	N.S.	
4	O.S.326/2018	Hearing	K.H.H	
5	O.S.337/2018	Hearing	Girish	-
6	O.S.342/2018	Hearing	V.D.	
7	O.S.237/2019	Hearing	D.S.J.	-

(M.I.Kamatagi)

II Addl. Senior Civil Judge and JMFC.,

Tumakuru.

CAUSE LIST DATED 17-06-2020
IN THE COURT OF THE III ADDL. SENIOR CIVIL JUDGE AND JMFC.,
TUMAKURU

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	L.A.C.113/2015	Hearing	-	-
2	O.S.183/2016	Hearing	B.R.D	-
3	O.S.253/2016	Hearing	M.S.H	-
4	Ex.333/2017	Hearing	-	-
5	Ex.268/2018	Hearing	Renukaiah	-
6	Ex.272/2018	Hearing	Renukaiah	-
7	Ex.374/2018	Hearing	H.H.N	-
8	O.S.55/2019	Hearing	M.T	-
9	R.A.47/2019	Arguments	T.R.R	-
10	F.D.P.8/2019	Hearing	B.S.Y	-
11	Ex.83/2019	Hearing	N.L	-
12	Ex.89/2019	Hearing	N.L	-
13	Ex.95/2019	Hearing	Neelananjappa	-
14	R.A.102/2019	Arguments	T.Govindaraju	-
15	Ex.296/2019	Hearing	P.R.J	-
16	M.A.4/2020	Arguments	H.K	-

Sd/-
(K.S.ROTTER)
III Addl. Senior Civil Judge & JMFC
Tumakuru